## F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.01.2019

## ORDER NO. 23 OF 2019

Hon'ble President is pleased to modify the roster order No. **273 of 2018 for CESTAT, Delhi** constituting Division Benches to hear the following part-heard matters:-

- On 28/01/2019 at 10.30 p.m. Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following part heardb matter:-ST/53391/2015
- On 30/01/2019 at 02.30 p.m. Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part heard matter:-C/53392-53394/2018

C/53392-53394/2018 ST/COD/51300-51301/2018 in ST/53900-53901/2018

By order,

(Bineesh Kumar K. S.) Registrar

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Association/0/o Chief Commissioner (AR)/ Notice Board/ Website/Guard
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Dy. Registrar

## F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.01.2019

## ORDER NO. 26 OF 2019

Hon'ble President is pleased to partially modify the roster order no. 273 of 2018 for **CESTAT**, **New Delhi** as follows:

On 28.01.2019 Hon'ble Sh. Ashok Jindal, Member (Judicial) will hear Single Member matters.

By order,

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(Bineesh Kumar K. S.) Registrar

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Dy. Registrar (1)